Annexure – 5

Name of the corporate debtor: JEWEL GARMENTS PRIVATE LIMITED; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 01.10.2022 In accordance with Section 25(2) (e), IBC ,2016

List of operational creditors (Workmen)

	1	Sl. No.
	1	Name of authorised representative, if any
	1	Name of workman
	1	Details Date of receipt
	1	Details of claim received e of Amount claimed
	1	Amount of claim admitted
	ı	Details of claim admitted Nature of claim party
	1	m admitted Whether related party
	1	% voting share in CoC, if applicable
	1	Amount of contingent claim
	1	Amount of any mutual dues, that may be set-
$\overline{}$	1	Amount of claim under verification
* Registration No. S * IBBI/IPA-001/IP- * P-01869/2019-2020/ 12933	AN	Amount of claim not admitted RAM
ation No. 20 A-001/IP- * P2019-2020/ L 2933	- 44	Remarks, if any
-	<u> </u>	

(Amount in₹)